

6

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.04.2021 AT 11.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 92/95/HDB/2020
NAME OF THE COMPANY	Torus India Ltd
NAME OF THE PETITIONER(S)	Stressed Assets Stabilization Fund
NAME OF THE RESPONDENT(S)	Tours India Ltd
UNDER SECTION	95 OF IBC

**Counsel for Petitioner(s):**

Res			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VUSN Raju & Praveen Kumar Jain	Advocate	praveen@jainssprinc.com	9951609064

**Counsel for Respondent(s):**

Res			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Blupesh	Advocate	9966622805	

**ORDER**

At request, list the matter on 27.04.2021.



**MEMBER JUDICIAL**